

**Infiltration of Trained Pak Spies in North Eastern Region**

516. SHRI P. GANGADEB :  
SHRI N.K. SANGHI :  
SHRI P.M. MEHTA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the infiltration of a large number of Pakistani spies, especially trained in sabotage, is posing a serious threat to the country and the North-Eastern region in particular ;

(b) whether Government are aware that Pakistani army has opened training centres for spies at Sylhet ; and

(c) if so, what action or steps Government propose to take to deal with the situation arising out of the heavy infiltration of Pakistani spies into India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (c). Government are fully alive to the threat posed by spies and saboteurs. The authorities concerned are fully vigilant and systematic arrangements exist for registration, screening and interrogation of refugees.

(b) There are reasons to suspect that a training centre for spies is being run by Pakistan at Sylhet.

**Setting up of Guidance Bureau for Investors**

517. SHRI P. GANGADEB :  
SHRI P.M. MEHTA :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government have decided to set up Guidance Bureau for Investors ; and

(b) how far setting up of this Bureau will accelerate the pace of economic development in the country and harness national resources in men and material for

expanding production and providing larger employment opportunities ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) Yes, Sir.

(b) The Bureau will be an advisory body providing facilities of guidance to the entrepreneurs in matters relating to basic and factual information about investment prospects and needs etc. It is expected that the Bureau will assist in harnessing national resources for expanding production and employment opportunities.

**Soviet Assistance to India in the Technological Field**

518. SHRI P. GANGADEB :  
SHRI RAMSHEKHAR PRASAD SINGH :  
SHRI P.M. MEHTA :

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the Soviet Union has agreed in principle to assist India in bridging her technological gaps, even in advanced fields, by sharing its technical know-how,

(b) if so, whether India has sent the proposals asked for by the U.S.S.R. ; and

(c) if not, the reasons therefor ?

THE MINISTER OF PLANNING AND MINISTER OF DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) Mutually beneficial economic and technical cooperation between India and the USSR has been developing for some years now. During the Prime Minister's recent visit to the Soviet Union both sides agreed on further expansion and deepening of such cooperation specially in certain sophisticated sectors of technology.

(b) and (c). It has been agreed between the two countries that the experts would meet and work out specific proposals in these fields. Two sides have also decided to set up inter-governmental commission on

scientific development and technical cooperation.

**Re-Employment of Officers after Retirement**

519 SHRI SHYAMNANDAN MISHRA Will the PRIME MINISTER be pleased to state—

(a) how many I C S , I A S and I F S officers have been reemployed after retirement during the last three years , and

(b) the number of proposals for such re-employment under consideration ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) (a) Only a part of the information sought is available with the Government of India, as pensioners are not required under the Rules, to obtain the permission of the Government before accepting employment or to inform the Government about such employment, except when it is—

- (i) commercial employment, within two years from the date of retirement, or
- (ii) employment under a Government outside India (or under an International organisation of which the Government of India is not a member)

In respect of the categories of employment referred to above, the position as from the 1st January, 1969 is that thirteen former members of the Indian Administrative Service (including former members of the Indian Civil Service) and two former members of the Indian Forest Service have been given permission to accept commercial employment

(b) Requests of four former Members of the Indian Administrative Service (including former members of the Indian Civil Service) for permission to accept commercial employment are under consideration,

**A.I.R. Programmes for Jawans on Borders**

520. SHYI AMAR NATH GHAWLA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state the arrangements made by Government to broadcast programmes over the All India Radio to Boost the morale of our jawans on the border ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : Programmes for the troops are broadcast daily by 14 stations of All India Radio. These consist mainly to talks, music, features, and skits. The Vividh Bharati channels broadcast a daily 45 minute request programme for the Forces, entitled 'Jyamaal', which includes a programme presented by Film personalities, on Saturdays. In addition, the Delhi Station puts out for the Forces a weekly request programme of Pop and light Western Music.

**Programmes over A.I.R. for Civil Defence**

521 SHRI AMAR NATH CHAWLA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state that arrangements made by Government to broadcast programmes over the All India Radio to educate the general public in the matters of civil defence ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) Stations of All India Radio, particularly those in the border areas, have already started broadcasting programmes to educate the general public on Civil Defence, in consultation with the Civil Defence authorities.

**अन्तर्राज्य परिषद् की स्थापना**

522. श्री आर० बी० बड़ै क्या कुछ जमीन यह बताने की कृपा करेंगे कि प्रशासनिक सुधार आयोग द्वारा दिये गये मुझाव के अनुसार संविधान के अनुच्छेद 263 के अन्तर्गत एक अन्तर्राज्य परिषद् स्थापित किये जाने के बारे में वर्तमान स्थिति क्या है ?